Oral Annuers

guaranteed quota is very little—it is two lakh of tons. Formerly, it was 1.5 million tons and it was then reduced to one million tons. This time the quota is only two lakh tons.

Shri Sadhan Gupta: In view of the fact that we have suffered in the past wheat deals with USA, namely, it has been discovered that a great quantity of wheat supplied by the USA was found to be unfit for consumption, has the Government taken any steps to ensure that that kind of thing does not happen again in the course of the present wheat deal which is being negotiated?

Shri M. V. Krishnappa: We have never suffered under the International Wheat Agreement. When we purchased wheat at a price of one dollar 'and eighty cents, the open market prices were much higher. About the quality, Sir, now we are in a position to bargain with any other country. Our condition is not as bad as it was formerly to which the hon. Member is referring. Therefore, if at all we purchase we will only purchase good and above average quality.

Shri Bansal: The hon. Deputy Minister just now said that the prices have come down. May I invite his attention to this morning's issue of the *Times of India* wherein a market survey of most of the cities in North India is given? In that it is categorically stated that the prices are shooting up.

Shri M. V. Krishnappa: I think what the hon. Member says is correct. Day-before-yesterday the prices were coming down and it was Rs. 13 a maund. Today it has gone up. Tomorrow again it might come down. That is how daily reports appear in the Press. We cannot take that into account. What I want to say is that, wheat which was sold at Rs. 17 to Rs. 18 a maund last month is today selling at Rs. 13 to Rs. 15 a maund. One week the price may go up and in the next week it may go down. If there are clouds the prices will go down and if the temperature is going up the prices will also go up.

*2214. Shri Madiah Gowda: Will the Minister of Transport be pleased to state:

(a) the names of the National Highway works which have been completed during the year 1955-56 in Mysore State:

(b) the names of the works that were sanctioned but not taken up for execution and which remain incomplete; and

(c) the reasons for not completing the sanctioned works?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Three statements giving the required information are placed on the Table of the Lok Sabha. [See Appendix XIII, annexure No. 30].

(c) The Mysore State joined the National Highway Scheme with effect from 1st April 1954. It takes time to prepare detailed plans and estimates, get them approved and thereafter to organize and execute the works. Regard being had to the short time that has elapsed since Mysore joined the National Highway Scheme, the progress made cannot be said to be unsatisfactory.

Shri Madiah Gowda: Referring to statements II and III supplied to me, may I know how long back these works were sanctioned and when they are likely to be completed?

Shri Alagesan: The number of works that are yet to be started and the number of works that are being executed have been given in these two statements.

Shri Madiah Gowda: When are they likely to be completed?

Shri Alagesan: I shall not be able to say when exactly each work will be completed. I can only hope that they will be completed as quickly as possible. Shri Madiah Gowda: Is there any local officer to watch and see that these works are executed according to a fixed programme?

Shri Alagesan: All these works, though on National Highways, are being executed by the State P.W.D. who are the agency for the execution of these works. Naturally, the State P.W.D. will be vigilant.

Shri Sivamurthi Swami: May I know what was the reason to drop out the scheme to construct a bridge near Raichur on Tungabhadra river to connect this Highway?

Shri Alagesan: I do not know how it exactly arises out of this question.

Mr. Speaker: Evidently, that is not in the list.

Shri Alagesan: This refers to works on National Highways in Mysore.

Mr. Speaker: He thinks of future Karnataka.

Shri Madiah Gowda: May I know whether any target time has been fixed for each one of these works?

Shri Alagesan: No target has been fixed. They are undertaken in the usual course and completed. No target as such has been fixed.

Shri N. M. Lingam: In view of the development of transport industry especially during the Second Five Year Plan period, may I enquire how soon the Government is going to take over the National Highways themselves as was envisaged by the Minister sometime back?

Shri Alagesan: All these, of course, are styled provisional National Highways. That does not make any difference, because the Centre is taking care of these National Highways as if they have been declared National Highways by law, by Parliament.

CACHAR-GAUHATI AIR SERVICE

*2215. Shri K. P. Tripathi: Will the Minister of Communications be pleased to state the date when Cachar-Gauhati daily air service will start?

The Minister in the Ministry of Communications (Shri Raj Bahadur): There is no proposal at present to start a daily service between Cachar and Gauhati.

CENTRAL RICE RESEARCH INSTITUTE

- *2216. Shri Sanganna: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 937 on the 16th December, 1955 in respect of the Central Rice Research Institute and state:
- (a) whether any of the recommendations of the Expert Committee have since been implemented; and
- (b) if so, which are they and with what results?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). A statement is placed on the Table of the Lok Sabha [See Appendix XIII, annexure No. 31].

Shri Sanganna: May I know whether the question of opening a substation in Orissa State is in pursuance of the recommendations of this Committee?

Dr. P. S. Deshmukh: I would require notice to answer that question. I do not see that there is any question of opening a sub-station.

Shri Sanganna: May I know what are the financial implications of the recommendations of this Committee?

Dr. P. S. Deshmukh: This will cost, including non-recurring expenditure, something like Rs. 12 lakhs or Rs. 15 lakhs. The workshop will cost about Rs. 3,94,000 and the extension and establishment of a new section will be included in the sum that I have just mentioned.

कुर्ला में ट्राम रेल परियोजना

*२२१ द. श्री के ली तोषिया : क्या रेलबे मंत्री यह बताने की कृपा करेंगे कि ::